

ITEM NO.60

COURT NO.6

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No. 887/2023

YAKUB SHAH

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 25-08-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE  
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Prashanto Chandra Sen, Sr. Adv.  
Mr. Kaushik Choudhury, AOR  
Ms. Radha Tarkar, Adv.  
Mr. Aaron Shaw, Adv.  
Mr. Saksham Garg, Adv.  
Ms. Jyotirmoy Chatterjee, Adv.

For Respondent(s) Mr. Tushar Mehta, Solicitor General  
Mr. Amrish Kumar, AOR  
Mr. Rajat Nair, Adv.  
Mr. Adit Khorana, Adv.  
Mr. Akshit Pradhan, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List on 28.08.2023.

In the meantime, rejoinder, if any, be filed  
by the petitioner.

No further extension of the interim order.

(SNEHA DAS)  
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)  
ASSISTANT REGISTRAR